

# THE HIGH COURT OF MEGHALAYA

## SHILLONG

### ORDER

Dated, Shillong 18<sup>th</sup> October, 2022

**No.HCM.II/85/2016/Estt/276** : With the approval of the Hon'ble the Chief Justice, the following persons are hereby appointed as Law Clerk-cum-Legal Research Assistant, in the fixed honorarium of ₹ 22,500/- per month for a period of 1 (one) year with effect the date of joining their duties subject to furnishing of police verification report and medical fitness certificate from the competent authority:-

1. Miss Pinky Chyrmang.
2. Shri Nangkiewirat K. Rodshong.

The above persons are to join their duties within 7 (seven) days of receipt of this order. Before taking over assignment, the Law Clerk shall submit the undertaking before the undersigned in the format prescribed in Schedule IV of the Scheme.

By Order,

  
**REGISTRAR GENERAL**

**Memo.No.HCM.II/85/2016/Estt/276-A**

**Dated, Shillong, 18<sup>th</sup> October, 2022.**

**Copy to :-**

1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of information.



6. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of information.
7. The Medical Superintendent, Civil Hospital Shillong, East Khasi Hills District, Meghalaya, for information and necessary action.
8. The Superintendent of Police, East Jaintia Hills District, Meghalaya, for information and necessary action.
9. The Superintendent of Police, Ri-Bhoi District, Meghalaya, for information and necessary action.
10. The Treasury Officer (South), Shillong for information and necessary action.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong for for uploading the same on the official website.
12. Miss Pinky Chyrmang, Lad Rymbai, East Jaintia Hills District-793160, Meghalaya for information and necessary action.
13. Shri Nangkiewirat K. Rodshong, Nongsder Village, Ri-Bhoi District-793103, Meghalaya for information and necessary action.
14. Office File.

  
**REGISTRAR GENERAL**

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18/10/22